श्री अटल बिहारी वाजपेयी : अभी यह भी पता नहीं लगा है कि सैन्टर की टीम जाने में इतनी देर क्यों हो रही है ?

अध्यक्ष महोदय वाजपेयी अगर कोई ऐसा करे तो मेरी समझ मे आता है, कम से कम आप ऐसा न करें ।

SHRI VASANT SATHE: May I seek one clarification through one question?

MR. SPEAKER: No, let him please sit down.

12.31 hrs.

RE RABI CROP IN BIHAR

श्री ज्ञानेश्वर प्रसाद यादव (कटिहार) अध्यक्ष महोदय, मैं आप का ध्यान आकृष्ट करते हुए खाद्य तथा कृषि मंत्री महोदय से निवेदन करना चाहता हूं कि बिहार मे किसानो की स्थिति बदतर हो रही है । यह रबी की बुवाई का प्रधान समय है, गत साल भयंकर बाढ़ के कारण और इस बार उत्पन्न सुखाड के कारण किसानों की रीढ़ की हड्डी टूट गई है । बिहार सरकार ने घोषणा की थी कि जिन खेतो मे वर्षा के कारण धान की बुवाई नही हो सकेगी, उस में रबी की खेती की जाय, लेकिन मुझे दुख के साथ कहना पडता है कि अभी तक ..... (व्यवधान) ... न बीज पहुंचाया जा रहा है और न खाद पहुंचा है । जिस का नतीजा यह हो रहा है कि वेयर-हाउस और एफ०सी०आइ० के गोडाउन से खानेवाला गेहूं बीज के रूप में दिया जा रहा है और वह भी छोटे किसानों को मुहिया नही हो रहा है ।

मैं चाहता हूं कि रबी का अधिक उत्पादन हो, इस के लिये केन्द्रीय सरकार विशेष ध्यान दे कर बिहार के किसानों के लिये बीज की शीघ्र व्यवस्था करें ।

12.32 hrs.

PAPERS LAID ON THE TABLE

Finance Accounts of Central Government for 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Finance Accounts (Hindi version) of the Central Government for the year 1968-69. [*Placed in Library. See* No. LT-3870-A/72].

RE: CASHEW WORKERS IN KERALA

SHRI VAYALAR RAVI (Chirayinkil): I have already written to you a letter ..

MR. SPEAKER: He writes to me so many letters But he cannot raise it today I shall see to it tomorrow.

SHRI VAYALAR RAVI: We Kerala people are very much worried....

SHRI R. BALAKRISHNA PILLAI (Mavelikara): About 1½ lakhs of workers in the cashew factories of Kerala are affected. ..

MR. SPEAKER: I have allowed only Shri G. P Yadav today. I shall see to this later.

12.34 hrs.

RE: LAYING OF PAPERS ON THE TABLE OF THE HOUSE

SHRI JYOTIRMOY BOSU (Diamond Harbour): On the 27th instant, when I was holding myself in readiness to lay an authenticated document on the Table of the House, Mr. Deputy-Speaker repeatedly stated that the Speaker had not seen the notice, and therefore, the Deputy-Speaker was not in possession, or rather, he was in possession of only two papers, as far as my notices under rule 377 were concerned. This is not correct. Mr. Deputy-Speaker was wrongly briefed and in actual fact, three sheets of paper concerning two notices under rule 377 were in possession of Lok Sabha which I had given to them